Court-I

A.M

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 944/2010

Present: Ms. Manorama Kumari Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th August, 2016, 10.30

		4	
Name of the Company	Ratan Kumar Shaw & Anr.		
*	-Versus-		
	Rajson Financial Services Pvt. Ltd. & Ors		
Under Section	397/398		*
SI. Name & Designation of Authorized		Appearing on behalf	Signature with
No. Representative (IN CAPITAL LETTERS)		of	date
	PLB, ADV PRAN BISHWAL, NO	} felisin	24/8/16
3. CASHASH	Mullick ADV.	R/z	Legan
A. M. P.	aupta	R-2 A	1. P. Couple A.A. 24/8/16
5. S. Barty	opallym	R-2,3,4	S. Balyapala AA. 24/8/16

ORDER

The Ld. Lawyer on behalf of the petitioner is present and the Ld. Lawyers on behalf of respondents 2,3, 4 and 7 are present. Respondent Nos. 5 and 6 are found absent.

Let the matter proceed against respondent Nos. 5 and 6 ex parte.

The matter is fixed for further hearing on CA No. 1654/2015. Heard the petitioner at length.

The matter has been also was partly heard from the side of respondent No. 2 to 6, but due to paucity of time it could not be completed.

Fix 6-9-2016 for further hearing on CA 1654/2015.

CA No. 499/2012 is withdrawn.

Interim order passed on 4-8-2016 be extended till 6-9-2016

MANORAMA KUMARI MEMBER(J)